CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex. Indiranagar, Bangalore-38. Dated: 31 JAN 1994

APPLICATION NO(s)

338 of 1993.

APPLICANTS: Abdul Basheer and four Others.

RESPONDENTS:

Southern Railways, Bangalore and Others.

TO.

- l. Sri.N.R.Naik & Associates. No.147/7, Sri Rama Road, Second Block, Thyagarajanagar. Bangalore-560 028.
- 2. The Divisional Manager. Southern Railway, Bangalore City .
- Sri.A.N. Venugopala Gowda, 3. Advocate, NJ. 8/2, Upstaris. R.V.Road, Bangalore-4.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 04-01-1994.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: BANGALORE

APPLICATION NO. 338/1993

DATED THIS THE 4TH DAY OF JANUARY, 1994

Present: Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. V. Ramakrishnan, Member(A)

- Shri Abdul Basheer
 S/o. Abdul Rahim
 Token No.210
 Carriage & Works/BG
 Bangalore City, Bangalore.
- 2. Shri Nannu S/o. Baba Token No.154 Carriage & Works 5. Rly, Bayappanahalli Bangalore.
- Shri A. Selvaraj
 S/o. Armugham
 Aged 41 years
 Carriage & Works/BG
 Rly. Bangalore City
 Bangalore.
- \$hri N. Nagaraj
 \$/o. R. Narasimhaiah
 Token No. ML.1067
 Carriage & Works/BG.S.Rly.
 Bangalore City, Bangalore.
- 5. Shri S. Mahendra S/o. M. Sampath Token No.407 Carriage & Works/BG, S.Rly. Bangalore City, Bangalore.

•••• Applicants

(By M/s. N.R. Naik & Associates)

Vs.

- 1. Union of India by its General Manager Southern Railways Park Town, Madras.
- 2. The Divisional Manager Southern Railway Bangalore Division Bangalore.
- The Divisional Personnel Officer Bangalore Division
 Southern Railway, Bangalore City.
- 4. The Engineer (Mech.)
 Carriage & Works
 Bangalore Division
 Southern Railway, Bangalore City.

(By Shri A.N. Venugopal, Advo cate)

*... Respondents

<u>dr de r</u>

Mr. Justice P.K. Shyamsunder, Vice Chairman

Heard the Standing Counsel. He submits that

one of the applicants, Shri Basheer, who is before Court has

been transferred from Bangalore to Bayappanahalli and had been

there along with others. What therefore think it inappropriate

to interfere with the impugned order which is one of mere transfer,

shifting the applicant from Bangalore City to a suburban location

at Bayappanahalli. The applicant tells us that the shifting

has been done deliberately so as to spoil his promotional chances.

What are not quite sure of that position. But if such chances of

promotion are in the offing it is open to him to make a suitable

representation to the department or take appropriate steps

according to law to stall any orders being passed to the detriment

of the applicant affecting his chances of promotion. With these

observations, we dismiss this application. No costs.

Sd-

(V. ARAMAKRISHNAN)
MEMBER(A)

(P.K. SHYAMSUNDER)

COPY

mr.

ADDITIONAL PENCH

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560038.

Dated: 6 SEP 1993

APPLICATION NO(S)

338 of 1993.

APPLICANTS: Abdul Basheer and Four Others.

RESPONDENTS: General Manager,
Southern Railway, Madras & Others.

TO.

- Sri.N.R.Naik, Advocate, No.147/7, Sri Rama Road, Second Block, Thyagarajanagar, Bangalore-560028.
- 2. Sri.#.N.Venugopala Gowda,#dvocate,No.8/2,Upstairs, Opp:Bangalore Hospital,R.V.Raod,Bangalore-

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

R 6/9/9/3

gm*****

Orders of Tribunal Office Notes Date (PKS)VC/(VR)M(A)AUGUST 26,1993.

> Applicants Called and twice. their learned counsel are absent.

> > Dismissed for non-prosecution.

Sd

MEMBER(A)

VICE-CHAIRMAN.

TRUE COPY

CENTRAL ADMINISTRATIVE TREE

ADDITIONAL DURCH BARGALORE